F.No. 01(04)/Tour/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated 30.03.2017

<u>ORDER NO. 12 OF 2017 (TOUR)</u>

Hon'ble President is pleased to order the following tour program to the extent given below:

Hon'ble Shri V. Padmanabhan, Member (T) will be on official tour from CESTAT Delhi to CESTAT Bangalore w.e.f. 23.04.2017 to 05.05.2017 for hearing Division Bench matters.

The advance taken by the Hon'ble Member against the Tour Order No. 07/2017 for visiting CESTAT, Chennai which was cancelled due to administrative reasons vide order no. 11/2017, may be treated as drawn for above mentioned tour and utilised the same.

The officers will be entitled for TA/DA as per rules.

By Order,

(A. Mohan Kumar) Registrar

Copy to:

- 1. SPS to Hon'ble President, CESTAT, Delhi
- 2. SPS to Hon'ble Sh. V. Padmanabhan, Member(T), CESTAT, Delhi
- 3. PA to Registrar, CESTAT, New Delhi.
- 4. Dy. Registrar/Asstt. Registrar, CESTAT, Delhi/Bangalore
- 5. Accounts Officer, CESTAT, Delhi
- ø. Website
 - 7. Guard file/Office copy